

(3)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07/03/19

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/258/2018  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PVT LTD & 2 OTHERS  
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

P. H. ARVINDH PANDIAN  
Senior Advocate.  
for  
HARISHANKER MANI  
JERIN ABHERSOJAN

For.  
Petitioner



**ORDER**

Counsel for the Applicant is present. No representation on behalf of the Respondents. The **Registry** is directed to issue notice to the Respondents. The Counsel for the Applicant is also permitted to send private notice along with copy of Petition to the Respondents, and file proof of service along with an Affidavit on next date of hearing. Put up on **19.03.2019 at 10.30 A.M.**

MS

-del-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)